GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 4771

(TO BE ANSWERED ON THE 21st August 2025)

COMPLETION OF HALWARA AIRPORT

4771. SHRI AMRINDER SINGH RAJA WARRING Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has framed any revised timeline for the completion and inauguration of Halwara Airport and if so, the details thereof;
- (b) whether any international flights would be operated from the said airport as planned earlier, if so, the details thereof and if not, the reasons therefor; and
- (c) the reasons for the delays in the completion of Halwara Airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): At Air Force Station Halwara, a joint venture between the Airports Authority of India (AAI) and the State Government of Punjab has been formed to develop a new Civil Enclave. The Government of Punjab (GoP) through the Public Works Department (PWD) has undertaken the work of construction of the Interim Terminal Building and allied works at Halwara Airport.

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The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.;

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The international operations of airlines are governed by the bilateral Air Services Agreement (ASA) between India and the respective country. In accordance with ASA, Indian designated carriers are free to mount operations to/from any international airport to foreign destinations as per mutually agreed capacity limits. The commencement of direct international flights from any point in India is purely a commercial decision of scheduled airlines on the basis of passenger demand, availability of slots, economic viability of the route and other associated factors.
